

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No. 218 IA/263(AHM) 2021  
ITEM No. 219 IA/350(AHM) 2021  
ITEM No. 220 IA/220(AHM) 2022  
ITEM No. 221 IA/316(AHM) 2022  
in  
ITEM No217 CP(IB) 397 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicant

.....Respondent

**Order delivered on ..10/11/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Advocate, Mr. Arjun Sheth.
For the IRP	: Advocate, Mr. Monaal Davawala.
For the RP	: CA, Mr. Kiran Shah.
For the COC	: Advocate, Ms. Nalini Lodha.
For the Respondent	: Advocate, Mr. Meet Thanki for R-1to R-6.

**ORDER**

Due to technical glitch, the counsels are not audible properly. No documents can be seen on e-portal due to internet connectivity issue.

Adjourned to 14.12.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**